

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994/ 4660 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the th 8 December, 2020.

Sub: **Casual leave and Restricted holiday.**

Ref:- Letter No. LCG.11/2002-03/254 dtd. 07.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 24.12.2020 and casual leave for four days on 28.12.2020, 29.12.2020, 30.12.2020 and 31.12.2020, with station leave permission from the afternoon of 23.12.2020, after Court hours, till the morning of 02.01.2021. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4662
Memo NO.HC.VII-83/1994/ 4661 - /A, dated 8.12.2020

Copy forwarded for information to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

08/12/2020
JT.REGISTRAR (VIGILANCE)

Rao